THE ALL-INDIA INSTITUTE OF MEDICAL SCIENCES (AMENDMENT) ACT, 2002

No. 24 of 2002

[24th May, 2002.]

An Act further to amend the All-India Institute of Medical Sciences Act, 1956.

BE it enacted by Parliament in the Fifty-third Year of the Republic of India as follows:—

1. (1) This Act may be called the All-India Institute of Medical Sciences (Amendment) Act, 2002.

and commenceication ment.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

25 of 1956.

2. For section 23 of the All-India Institute of Medical Sciences Act, 1956 (hereinafter referred to as the principal Act), the following section shall be substituted, namely:—

Substitution of new section for section 23.

Short title

102 of 1956. 16 of 1948. 48 of 1947. "23. Notwithstanding anything contained in the Indian Medical Council Act, 1956, the Dentists Act, 1948 and the Indian Nursing Council Act, 1947, the medical, dental or nursing degrees or diplomas, as the case may be, granted by the Institute under this Act shall be recognised—

Recognition of medical, dental and nursing qualifications granted by the Institute.

102 of 1956.

16 of 1948.

Act, 1956 and shall be deemed to be included in the First Schedule to that Act;

(b) dental qualifications for the purpose of the Dentists Act, 1948 and

(a) medical qualifications for the purpose of the Indian Medical Council

...

(b) dental qualifications for the purpose of the Dentists Act, 1948 and shall be deemed to be included in the Scheduled to that Act; and

48 of 1947.

namely:-

(c) nursing qualifications for the purpose of the Indian Nursing Council Act, 1947 and shall be deemed to be included in the Schedule to that Act.".3. For section 24 of the principal Act, the following section shall be substituted,

Substitution of new section for section 24.

"24. Notwithstanding anything contained in any other law for the time being in force, the Institute shall have power to grant medical, dental or nursing degrees, diplomas and other academic distinctions and titles under this Act.".

Grant of medical, dental or nursing degrees, diplomas, etc., by the Institute.